This Committee will also examine the question of unassigned demands and submit its recommendations within the current academic year.

7. The Dean of Engineering will give his decision on the representations made by 4th Year students through their Professor.

C. Student Affairs. Including Student Amenities and Facilities:

The students union will entirely manage its publications having their own Editor, Publisher and Printer. Proper decorum will be observed in these Publications.

2. Students will not be victimised for free and frank opinion.

3. The Library will be adequately equipped. In principle, ratio of text-books to students and loan books to students should be 1:5 and 1:1 respectively. Efforts will be made to achieve these results within six months, priority being given for second   semester books in the current year.

4. President of the Students Union may examine the accounts of the Athletic Club and give his suggestions and comments for consideration.

5. Opthalmic and Dental facilities will he provided soon and medical facilities will be improved as far as practicable.

(\ Fine money will be credited to the Students Aid Account.

7. The Institute will contribute to the Cine Club,   interest accruing   on lion of tax for the period it remains with the Institute to help reduction of Cine Club Charges.

8. 9 students will be elected to the Managing Committee of the Cooperative Store and the Managing Committee meetings should he held every month.

9. Members will have full control of the Affairs of the mess including financial matters.

10. Students representatives of the Exe-cutive Committee. in consultation with other members, will determine the poli-

cies of the Athletic Club and they will be free to spend their contribution.

11. Money collected from students for specific purposes will be used only for those purposes.

12. The Chairman of the Cine Club will be elected by the Members of the Executive Committee. The first election will be in the Second Semester of the Current Year.

Operators Working on Xerox Machines

1577. SHRI   D.   THENGARI: Will the Minister of WORKS AND HOUSING be pleased to state:

lal the number of operators who resigned after the introduction of Xerox machines in I.B.M. Unit of Photo Litho Press   in   New Delhi in year 1971: and

(b) the number of internal candidates appointed on these posts?

THE MINISTER OF STATE 1N THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) Three.

(b) Two.

Release of Foodgrains to Maharashtra hy the Central Government

1578. SHRIMATI SUSHILA SHANKAR ADIVAREKAR :

SHRI VITHAL GADGIL:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have agreed to maintain release of 1.30 lakh tons of wheat, 20.000 tons of rice and 30.000 tons of coarse grain to Maharashtra: and

i b) if not. the reasons for reducing the quota to Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): fa) and (b) There is no fixed monthly quota of food-grains to any Stale. Allotments of food-grams from the Central Pool   to   various   Governments 'Administrations are made   every   month keeping in view the

availability of ftodgrains in the Central Pool, the needs of the deficit States, the availability of foodgrains in the open market and with the State Governments/ Administrations snd other relevant factors.

Intensive Production of Pulses.

1579. SHRIMATI PRATIBHA SINGH: Will the Ministe of AGRICULTURE be pleased to state:

(a) the name; of States selected for the intensive j reduction of pulses and the allocations proposed to be made for the purpose during 1973-74: and

(b, to what stent these schemes are likely to help rt duce the gap in demand and supply of r/ulses?

THE MINIST ;R OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) For the intensive productio i of pulses under the Centrally sponsored scheme, 15 States have been selected and the funds allocated during 1973-74 are as under: —

	Rs. in lakhs
Andhra Pradesh . .	7·30
Assam	1·60
Bihar	10·60
Gujarat	3·10
Haryana . . .	21·20
Kerala	2·30
Madhya Pradesh . .	33·50
Maharashtra . .	8·00
Mysore	5·60
Orissa	11·00
Punjab	13·00
Rajasthan . . .	27·70
Tamil Nadu . . .	11·50
Uttar Pradesh . . .	38·00
West Bengal . . .	5·60
	200·00

(b) It is expected that the above scheme will help increase production of pulses by about one milli >n tonnes during 1973-74.

Development Programme for Farmers and Agricultural Labour

1580. SHRIMATI PRATIBHA SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the National Commission on Agriculture has suggested some changes in the two development programmes for farmers and agricultural labour;

(b) if so. the salient features thereof; and

(c) whether Government have taken any decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) and (b): Yes, Sir. The National Commission on Agriculture have submitted an Interim Report on Reorientation of programmes of Small Farmers, Marginal Farmers and Agricultural Labourers Development Agencies recently. The Report has suggested certain changes in the content and structure of the programmes being implemented now for the weaker sections. A statement indicating the salient features of the recommendations contained in the above Report is enclosed.

(c) The Report is under consideration of the Government of India.

Statement

1. The SFDA/MFAL should be com bined to form a composite Agency. In all the programmes under these Agencies a compact area approach should be followed.

2. For the purpose of identification of beneficiaries, the maximum limit of holding for small farmers should not be above 2 hectares and for marginal' farmers above 1 hectare.

3. The basic approach to the development of small and marginal farmers should be to improve their crop production through irrigation, water management and water harvesting, land development and soil conservation programmes. In these areas, dry farming technology should receive special emphasis.